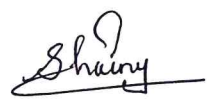



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.92/BB/ 2017	-	For hearing	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs Oceanus Dwelling Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RAJITHA T.O (INDIA LAW LLP) 0806000 08050060006	APPLICANT	
2	YELLAPPA A 9845554045	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that the matter is under advanced stage of settlement and requested time for reporting settlement or to proceed with the matter in case there is not settlement. List it on 09.02.2018.


Member (T)


Member (J)